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IN THE HIGH COURT OF DELHI AT NEW DELHI

Date of decision 17.4.2018

+ **ITA 415/2017 & ITA 56/2018**

ORIENTAL BANK OF COMMERCE Appellant

Through: Mr Rajat Navet, Ms Sanya Talwar and Mr
Kushagra Pandit, Adv.

versus

ADDITIONAL COMMISSIONER OF INCOME TAX Respondent

Through: Ms Vibhooti Malhotra and
Mr. Rahul Chaudhary, Adv and Mr Puneet
Rai, Adv.

+ **ITA 414/2017**

ORIENTAL BANK OF COMMERCE CENTRAL ACCOUNTS OFFICE
..... Appellant

Through: Mr Rajat Navet, Ms Sanya Talwar and Mr
Kushagra Pandit, Adv

versus

ADDITIONAL COMMISSIONER OF INCOME TAX RANGE -19, NEW
DELHI Respondent

Through: Ms Vibhooti Malhotra and
Mr. Rahul Chaudhary, Adv and Mr Puneet
Rai, Adv.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE A. K. CHAWLA

MR. JUSTICE S. RAVINDRA BHAT (Open Court)

1. Appeals are allowed.
2. For reasons, the judgment dated 17.4.2018 in ITA 129/2018 may be referred to.

S. RAVINDRA BHAT, J

A. K. CHAWLA, J

APRIL 17, 2018/ndn